

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	259/16
PETITION NUMBER	:	TP109/17
NAME OF THE PETITIONER (S)	:	PATIL ELECTRIC WORKS PVT. LTD.
NAME OF THE RESPONDENT (S)	:	KIRLOSKAR ELECTRIC CO. LTD.
UNDER SECTION	:	u33(e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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Ramareddy - 1
8884501333

Advocate for Petitioner



Shri Ramareddy, Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 06.03.2017.


MEMBER (J)


MEMBER (T)